

C.P. No. 723/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Shri Samarth Engineering Pvt. Ltd.  
V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
33	Supog Agaskar	Practising Company Secretaries  for Shri Samarth Engineering Pvt Ltd.	
2.	NEELAMBUJ	CP-ROC MUMBAI	

ORDER

CP No. 723/252(1)/NCLT/MB/MAH/2017

This Company Petition is **allowed**, vide separate order, on imposing cost of  
₹1,00,000/- payable to RoC, Pune within 15 days hereof.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)